

**Elections in Punjab, Jammu and
Kashmir and Assam**

*48. SHRI A.K. ROY:
PROF. P.J. KURIEN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are examining the prospect of fixing the date for holding elections in Punjab as promised by the Government;

(b) if so, the details thereof;

(c) whether the Government are also considering fixing the date for holding elections in Jammu and Kashmir and Assam;

(d) whether an attempt has been made to consult all parties to arrive at some consensus; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). So far as the question of holding of elections in Punjab, Jammu & Kashmir and Assam is concerned, the Government is seized of the matter and a decision regarding holding of elections in these States will be taken at the appropriate time keeping in view the law and order situation and the security environment in each State.

Bofors Contract

*49. SHRI RUPCHAND PAL:
DR. LAXMINARAYAN
PANDEY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received all the papers relating to the Bofors Contract handed over by the Swiss authorities and have since examined them;

(b) whether these papers have thrown any new light on the matter; and

(c) if so, the details thereof and the follow-up action taken/proposed to be taken by the Government in the light thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) and (b). The documents relating to one of the six Swiss accounts frozen at the request of the CBI, handed over by the Swiss authorities, have been received by the CBI. The CBI is taking necessary follow up action on these documents.

(c) Further details in the matter cannot be disclosed at this stage as the investigations are in progress and the matter is *sub-judice* in India and abroad.

**Communal Violence in various parts of
the Country**

*50. SHRI G.M. BANATWALLA:
SHRI YUVRAJ:

Will the PRIME MINISTER be pleased to state:

(a) the number of incidents of communal violence in various parts of the country since September, 1990, State-wise/Union Territory-wise;

(b) the places where these incidents occurred and the causes thereof;

(c) the loss of life and property including the number of persons injured and rendered houseless in such incidents, State-wise Union/Territory-wise;

(d) the number of persons arrested in this regard so far, State-wise/Union Territory-wise;

(e) the extent of relief provided to victims and rehabilitation measures undertaken; and

(f) the details of guidelines issued to the States/Union Territories to control such violence and to promote communal harmony and amity?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). On the basis of the available information, a statement showing the particulars of incident of major communal violence in the country

since September, 1990 is attached.

No data regarding loss of property is available.

(e) and (f). Detailed guidelines circulated by the Central Government to the various State Governments/U.Ts lay particular stress on the streamlining of administrative machinery, non-official participation, check on antisocial forces and removal of irritants. These guidelines also envisage fixation of the amount of ex-gratia relief grants, for cases of death or permanent incapacitation as Rs. 50,000/-. A Pension of Rs. 500/- per month may also be given to the widows of the riot victims belonging to the low income group. The State Governments have also been requested to devise a system for expeditious disbursement of relief to the affected persons.

STATEMENT

Name of the place and date	Number of persons			Cause of riot
	Killed	Injured	Arrested	
1	2	3	4	5
Andhra Pradesh:				
Hyderabad City (6-9-7.90)	8	31	239	Class between anti-social elements belonging to different communities over land dispute.
Hyderabad (9.10.90)	8	33	N.A.	Death of a Muslim criminal in police firing.
Hyderabad (7-25.12.90)	130	312	2676	Land dispute between two anti-social elements belonging to different communities.
Rangareddy (7-25.12.90)	16	30		
Bihar:				
Patna (27-28.11.90)	11	5	N.A.	Shooting to death of an anti-social element by a group of persons belonging to different community.

<i>Name of the place and date</i>	<i>Number of persons</i>			<i>Cause of riot</i>
	<i>Killed</i>	<i>Injured</i>	<i>Arrested</i>	
1	2	3	4	5
Assam:				
Hailakandi (17.11.90)	17	19	N.A.	Looting and arson of shops and houses by anti-social elements belonging to tribals and minority community.
Delhi (14-16.11.90)	11	37	N.A.	Violence consequent to shouting of provocative slogans by AIMF processionists.
Gujarat:				
Anand (4.8.90) (Distt. Kheda)	3	7	8	Stone pelting from house tops on Ganesh Chaturthi procession passing through an area pre-dominantly belonging to other community.
Ahmedabad (9-25.12.90)	31	247	1454	Altercation between policemen and children playing cricket under PS Dariapur.

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1	2	3	4	5
Baroda (4.9.90)	7	54	21	Stoning of Ganesh Chaturthi procession consequent to alleged shouting of provocative slogans.
Karnataka:				
Ramangaram (2.9.90)	4	11	NA	Alleged shouting of provocative slogans by Ganesh Chaturthi processions.
Chennapatan (3.10.90)	18	102	150	Teasing of girl belonging to different community.
(Bangalore rural)				
Kolar (3.10.90)	2	2	30	Pelting of stones by some miscreants belonging to different community on decorated Doddapet area on Id-Milad Festival.

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1	2	3	4	5

Tamil Nadu:**Deganikota (10.10.90) (Distt. Dharmapuri)**

4 59 N.A.

Insistence of Ram Jyoti processionists to pass through a minority dominated locality.

Rajasthan:**Jaipur (24.10.90-2.11.90)**

51 148 N.A.

Stone pelting by members of minority community on a procession which was being taken out in support of Bharat Bandh call given by BJP.

Jodhpur (25.10.90-2.11.90)

3 35 240

Stone pelting by members of minority community on a procession which was being taken out in support of Bharat Bandh call given by BJP.

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	<i>Killed</i>	<i>Injured</i>	<i>Arrested</i>	
1	2	3	4	5

Uttar Pradesh:

Colonalganj (Distt. Gonda) (30.9.90-4.10.90)	41	230	712	Consequent to pelting of stone of Durga immersion procession.
Kanpur (9-20.12.90)	21	68	922	Forcible removal of footpath vendors belonging to a different community.
Bijnore (9-10.10.90)	46	404	N.A.	Hooliganism by members of BKU/BJP who had given a call for boycott of 'Sadbhavana' rally to be addressed by C.M., U.P.
Etah (3-4.12.90)	12	11	NA	Brick-battling on a BJP entourage led by Uma Bharti.
Aligarh (7-20.12.90)	92	174	1100	Alleged assault by two anti-social on a woman belonging to a different community.

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1	2	3	4	5
Meerut (12-13.12.90)	4	2	304	Following murder of a person belonging to a majority community by anti-social elements belonging to minority community.
Agra (15-18.12.90)	29	104	786	As a sequel to fall out of communal violence at Aligarh, Kanpur and Meerut.
Jhangirpur (Distt. Bulandshahar) (13.12.90)	13	9	42	
Khurja (Distt. Bulandshahar) (14-16.12.90)	11	7	262	